

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2789
ANSWERED ON:14.03.2013
NOTARY PUBLIC
Mahendrasinh Shri Chauhan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Notary Public appointed during the last two years, State/UT-wise;
- (b) the number of Notary Public appointed in Gujarat during the said period; and
- (c) the number of posts of Notary Public lying vacant in the country State- wise including Gujarat?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) A statement is annexed at Annexure-A;
- (b) During the said period 312 number of Notary Public were appointed in the state of Gujarat; and
- (c) A statement is annexed at Annexure-B.